

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL(AT) NO.169 OF 2018

IN THE MATTER OF:

B.S. Limited

Appellant

Vs

ROC & Ors

Respondents

Appellant:-Ms. Juhi Bhambhani, Advocate.

For Respondents: - Mr. Amit Acharya, Advocate for 1st and 2nd Respondent.
Mr. Vipul Agrawal, Advocate for Income Tax.

ORDER

26.08.2019 - Since the Bench is not available, post the appeal for further arguments on **16th September, 2019.**

(Justice Bansilal Bhat)
Member (Judicial)

Bm/nn